

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CRI-65-2020**

Jyoti @ Anita Vaigankar & Ors. ... Petitioners

Versus

State of Goa & Anr. ... Respondents

Shri Gaurish Agni, Advocate for the Petitioners.

Shri Pravin Faldessai, Additional Public Prosecutor for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 15 October 2020****P.C. :**

Liberty is granted to the petitioners to bring on record the police station concerned as one of the respondents.

2. The learned Additional Public Prosecutor seeks time to go through the record and assist the Court in disposing of the case.

DAMA SESHADRI NAIDU, J.

NH